

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :21/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBP/43555/2024 ARBP/92/2024	JINDAL STAINLESS LIMITED, JAJPUR VS METALS AND MINERALS TRADING CROP. LTD., NEW DELHI	ADITYA NARAYAN DAS VS	// ( //
2	D-BLAPL/31252/2024 BLAPL/10572/2024	PRADIP @ PRADEEP BAG VS STATE OF ODISHA	JAYADEBA BEHERA VS	PATNAGARH /54 /2020 A.D.J,PATNAGARH(Balangir) SC/0000042/2023
3	D-BLAPL/31376/2024 BLAPL/10586/2024	LINGA @ LINGARAJ GARIA VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	KUNDHEIGOLA /329 /2023 ASSISTANT SESSIONS JUDGE,DEOGARH ST/0000001/2024
4	D-BLAPL/31379/2024 BLAPL/10587/2024	PANCHA @ PANCHANAN BEHERA VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	KUNDHEIGOLA /200 /2024 J.M.F.C,REAMAL(Debagarh ) CT/0000391/2024
5	D-BLAPL/31318/2024 BLAPL/10588/2024	SRINATH @ TRINATH KUMAR ROUT VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	KHARABEL NAGAR P.S. /184 /2008 DISTRICT & SESIONS JUDGE,BHUBANESHWAR CT/0000108/2010
6	D-BLAPL/29676/2024 BLAPL/10589/2024	BILASH CHHETRI @ VILASH CHETRI VS STATE OF ODISHA	DINESH KUMAR MOHANTY VS	BANDOMUNDA /5 /2024 2ND A.D.J.,ROURKELA(Sundargarh) ST/0000106/2024
7	D-BLAPL/31398/2024 BLAPL/10590/2024	KALIA @ MANOJ LENKA VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	BASTA /164 /2024 J.M.F.C.,BASTA(Baleshwar) CT/0000480/2024
8	D-BLAPL/30247/2024 BLAPL/10591/2024	JASBIR SINGH VIRDI VS STATE OF ODISHA	UMA SHANKAR PATEL VS	PLANTSITE /745 /2024 SPECIAL JUDGE, SUNDARGARH(Sundargarh) Spl/0000111/2024
9	D-BLAPL/30446/2024 BLAPL/10592/2024	RAJIB LAKRA VS STATE OF ODISHA	UMA SHANKAR PATEL VS	RAJGANGPUR /207 /2023 SPECIAL JUDGE, SUNDARGARH(Sundargarh) Spl/0000053/2023
10	D-BLAPL/31074/2024 BLAPL/10593/2024	MANTU @ NARAYAN NAIK VS STATE OF ODISHA	BISWARANJAN DALAI VS	BAIDESWAR /150 /2024 S.D.J.M.-CIVIL JUDGE (JD),BANKI(Cuttack) GR/0000446/2024
11	D-BLAPL/31400/2024 BLAPL/10594/2024	AMAR SINGH KACHHAP VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	JHIRPANI P.S. /42 /2024 J.M.F.C.,(R),ROURKELA(Sundargarh) GR/0000327/2024

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :21/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
12	D-BLAPL/31403/2024 BLAPL/10595/2024	BISMAYA BEHERA VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	LAIMURA /67 /2024 S.D.J.M. CIVIL JUDGE (JD),DEOGARH(D CT/0000945/2024
13	D-BLAPL/31408/2024 BLAPL/10596/2024	ANIL MAJHI VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	RENGALI /157 /2024 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS CT/0001688/2024
14	D-BLAPL/31335/2024 BLAPL/10597/2024	MUNA @ SIDHANTA MALLIK VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BARI RAMACHANDRAPUR /450 /2024 S.D.J.M.,JAJPUR(Jajapur ) CT/0002157/2024
15	D-BLAPL/31405/2024 BLAPL/10598/2024	KUNJABIHARI YADAV VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	/ /0 SPECIAL JUDGE,RAYAGADA(Rayagada ) TR/0000037/2024
16	D-BLAPL/31364/2024 BLAPL/10599/2024	DHANDA @ ARABINDA MALIK VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	KENDRAPARA /238 /2022 S.D.J.M.,KENDRAPARA(Kendrapara ) GR/0002807/2022
17	D-BLAPL/31395/2024 BLAPL/10600/2024	BHUJABALA DIGAL VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	GOCHHAPADA /49 /2024 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000074/2024
18	D-BLAPL/31404/2024 BLAPL/10601/2024	BASANTA KUMAR SAHU VS STATE OF ODISHA	PRASANT KUMAR SAHOO VS	PAHALA /409 /2024 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000504/2024
19	D-BLAPL/31247/2024 BLAPL/10602/2024	BANAMALI BARIK VS STATE OF ODISHA	JAYADEBA BEHERA VS	KANTABANJI /183 /2024 J.M.F.C.,KANTABANJI(Balangir) GR/0000327/2024
20	D-BLAPL/31155/2024 BLAPL/10603/2024	SIKU @ SINKU @ BIRANCHI SINGH VS STATE OF ODISHA	RAKESH BEHERA VS	KANKADAHAD /234 /2023 ADDL.SESIONS JUDGE,KAMAKHYAN CT/0000039/2024
21	D-BLAPL/29553/2024 BLAPL/10604/2024	SUJIT KADRAKA @ AJAYA VS STATE OF ODISHA	SIDHARTHA SANKAR RAY VS	GUDARI /90 /2024 SPECIAL JUDGE,GUNUPUR(Rayagada ) TR/0000102/2024
22	D-BLAPL/30662/2024 BLAPL/10605/2024	RANDHIR KUMAR TIWARI VS STATE OF ODISHA	DEEPAK KUMAR PANI VS	SAMBALPUR TOWN /118 /2024 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000044/2024
23	D-BLAPL/30828/2024	RABI DAS	LAXMINARAYAN PATEL	SAMBALPUR TOWN /118 /2024

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :21/10/2024

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	BLAPL/10606/2024	VS STATE OF ODISHA	VS	SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000044/2024
24	D-BLAPL/31087/2024 BLAPL/10607/2024	BHAGIA @ SAGAR JENA VS STATE OF ODISHA	DILLIP KUMAR PATRA VS	BRAHMAGIRI /58 /2024 GRAM NYAYALAYA AT BRAHMAGIRI GR/0000064/2024
25	D-BLAPL/30905/2024 BLAPL/10608/2024	RAJU BISWAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KHAPRAKHOL /186 /2024 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH GR/0000964/2024
26	D-BLAPL/29777/2024 BLAPL/10609/2024	BRAHMA@BRAHMACHARI MAJHI VS STATE OF ODISHA	KALU CHARAN SWAIN VS	CHANDAPUR /37 /2020 A.D.J.,NAYAGARH(Nayagarh ) ST/0000206/2024
27	D-BLAPL/29994/2024 BLAPL/10610/2024	KHIROD @BULU RANA VS STATE OF ODISHA	DURGA PRASAD SANGRAM JIT MALLICK VS	TITILAGARH /397 /2023 SPECIAL JUDGE,BALANGIR(Balangir) Spl/0000105/2023
28	D-BLAPL/26277/2024 BLAPL/10611/2024	RAJU MADKAMI VS STATE OF ODISHA	ABHAS MOHANTY VS	ORKEL /173 /2021 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000092/2021
29	D-BLAPL/28011/2024 BLAPL/10612/2024	JAGABANDHU JANI @ DUDI VS STATE OF ODISHA	NIHAR RANJAN SAHOO VS	MALKANGIRI /433 /2024 S.D.J.M.,MALKANGIRI(Malkangiri ) GR/0000534/2024
30	D-BLAPL/30289/2024 BLAPL/10613/2024	PAHALI @ PRAHALLAD @ DHARMENDRA NAYAK VS STATE OF ODISHA	SANJIT MISHRA VS	DASPALLA /151 /2024 J.M.F.C.,DASAPALLA(Nayagarh ) GR/0000308/2024
31	D-BLAPL/31502/2024 BLAPL/10614/2024	GOPI KISHAN MALLICK @ KISAN VS STATE OF ODISHA	ANIRUDHA DAS VS	TIKABALI /107 /2024 J.M.F.C.,G.UDAYAGIRI(Kandhamal) CT/0000344/2024
32	D-BLAPL/30930/2024 BLAPL/10615/2024	MANOJ DWIBEDI VS STATE OF ODISHA	BISWARANJAN DALAI VS	JHIRPANI P.S. /125 /2024 J.M.F.C.,(R),ROURKELA(Sundargarh) GR/0000881/2024
33	D-BLAPL/28016/2024 BLAPL/10616/2024	PANDU SODI VS STATE OF ODISHA	NIHAR RANJAN SAHOO VS	MALKANGIRI /433 /2024 S.D.J.M.,MALKANGIRI(Malkangiri ) GR/0000534/2024
34	D-BLAPL/31497/2024 BLAPL/10617/2024	BINOD PARIDA VS	TANMAYA KUMAR MOHANTY VS	/ /0 J.M.F.C.,PIPILI(Puri)

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :21/10/2024

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35	D-BLAPL/31483/2024 BLAPL/10618/2024	STATE OF ODISHA SANKAR @ NANDA NAIK VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	2(A)CC/0000105/2024 ATHGARH /240 /2024 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C CT/0000529/2024
36	D-BLAPL/28017/2024 BLAPL/10619/2024	JAYAPRAKASH KARAN @ TUKU VS STATE OF ODISHA	NIHAR RANJAN SAHOO VS	MALKANGIRI /433 /2024 S.D.J.M.,MALKANGIRI(Malkangiri ) GR/0000534/2024
37	D-BLAPL/31361/2024 BLAPL/10620/2024	BODHIA @ PRATAP MALIK VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	PATTAMUNDAI RURAL PS /397 /2024 SPECIAL JUDGE,KENDRAPARA(Kendrap Spl/0000066/2024
38	D-BLAPL/30337/2024 BLAPL/10621/2024	SAHADEV DORA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	MATHILI /169 /2024 A.D.J.,MALKANGIRI(Malkangiri ) Spl/0000054/2024
39	D-BLAPL/31088/2024 BLAPL/10622/2024	PRASANTA MAJHI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BHAWANIPATNA SADAR /384 /2024 S.D.J.M.-CIVIL JUDGE (JD),BHAWANIPA CT/0000989/2024
40	D-BLAPL/31059/2024 BLAPL/10623/2024	KASINATH UPADHAYA VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	BALIANTA P.S. /400 /2024 J.M.F.C.,BHUBANESWAR(Khordha ) GR/0001633/2024
41	D-BLAPL/30647/2024 BLAPL/10624/2024	AHMED ALI VS STATE OF ODISHA	RAJ KUMAR ROUT VS	/ /0 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(G 2(A)CC/0000045/2024
42	D-BLAPL/31417/2024 BLAPL/10625/2024	KHIROD SWAIN VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	KUNDHEIGOLA /201 /2024 J.M.F.C,REAMAL(Debagarh ) CT/0000394/2024
43	D-BLAPL/30395/2024 BLAPL/10626/2024	ABHISHEK KUMAR @ ABHISEK KUMAR GUPTA VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	/ /0 J.M.F.C.(V),BHUBANESWAR(Khordha ) 2(A)CC/0000492/2024
44	D-BLAPL/30771/2024 BLAPL/10627/2024	JITESH KUMBHAR @ BOMA VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	JHARSUGUDA /554 /2024 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS CT/0002286/2024
45	D-BLAPL/27868/2024 BLAPL/10628/2024	NIRANJAN NAYAK VS STATE OF ODISHA	BIKRAM KESHARI BAL VS	SALIPUR /347 /2024 J.M.F.C.,SALIPUR(Cuttack) GR/0001053/2024

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :21/10/2024

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46	D-BLAPL/31072/2024 BLAPL/10629/2024	SUJIT KUMAR MOHANTY VS STATE OF ODISHA	BISWARANJAN DALAI VS	BRAHMANITARANG /211 /2024 J.M.F.C.,(R),ROURKELA(Sundargarh) GR/0000958/2024
47	D-BLAPL/28661/2024 BLAPL/10630/2024	TILESWAR PATEL VS STATE OF ODISHA	DIPTIREKHA NANDA VS	JHARSUGUDA /498 /2024 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda) Spl/0000023/2024
48	D-BLAPL/30419/2024 BLAPL/10631/2024	SANJAY MUDULI @ PAPU PRADHAN VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	NIALI /324 /2024 J.M.F.C.,NIALI(Cuttack) GR/0000300/2024
49	D-BLAPL/30671/2024 BLAPL/10632/2024	SUJIT KUMAR MOHANTY VS STATE OF ODISHA	BISWARANJAN DALAI VS	SECTOR-7 /160 /2024 S.D.J.M.,PANPOSH(Sundargarh) GR/0002399/2024
50	D-BLAPL/29779/2024 BLAPL/10633/2024	SAMIUDDIN KHAN @ SHAMI KHAN @ SHAMIUDDIN KHAN VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	CYBER CRIME AND ECONOMIC OFFENSES J.M.F.C.,BERHAMPUR(Ganjam) GR/0002870/2023
51	D-BLAPL/31279/2024 BLAPL/10634/2024	SURESH KHARA @ BAILAR KHARA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	POTTANGI /132 /2023 JMFC, SEMILIGUDA(Koraput) GR/0000252/2023
52	D-BLAPL/30391/2024 BLAPL/10635/2024	RAHUL KUMAR @ RAHUL KUMAR SAHOO @ RAHUL KUMAR GUPTA VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	//0 J.M.F.C.(V),BHUBANESWAR(Khordha ) 2(A)CC/0000492/2024
53	D-BLAPL/31521/2024 BLAPL/10636/2024	DAMBARUDHAR SWAIN VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	REAMAL /199 /2024 J.M.F.C.,REAMAL(Debagarh ) CT/0000385/2024
54	D-BLAPL/31297/2024 BLAPL/10637/2024	ASISH RANJAN BEHERA VS STATE OF ODISHA	SAMARESH PATTANAİK VS	//0 ADDL SESSIONS JUDGE, KUJANG(Jagatsinghpur) Spl/0000034/2024
55	D-BLAPL/30744/2024 BLAPL/10638/2024	DURYODHAN TOLTIA VS STATE OF ODISHA	DEBABRATA DASH VS	GOLAMUNDA /109 /2023 SPECIAL JUDGE,BHAWANIPATNA(Kalhat) Spl/0000088/2023
56	D-BLAPL/30995/2024 BLAPL/10639/2024	SK. JABIR VS STATE OF ODISHA	PRADEEP KUMAR KUNDU VS	BARAMBA /214 /2024 J.M.F.C.,BARAMBA(Cuttack) GR/0000304/2024
57	D-BLAPL/30835/2024	MANAS KUMAR NAYAK @ MANUA	DEBASISH SAMAL	JAJPUR TOWN /319 /2024



## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :21/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
69	D-BLAPL/30914/2024 BLAPL/10652/2024	STATE OF ODISHA SHIBA BHUMIA VS	ASIT KUMAR JENA VS	GR/0000663/2024 MATHILI /181 /2024 J.M.F.C.,MATHILI(Malkangiri ) GR/0000166/2024
70	D-BLAPL/30915/2024 BLAPL/10653/2024	STATE OF ODISHA BIMAL KUMAR GOPAL VS	DEBABRATA DASH VS	JUNAGARH /40 /2023 ADDL.DISTRICT JUDGE,DHARAMGARH CT/0000090/2023
71	D-CMP/44209/2024 CMP/1188/2024	STATE OF ODISHA SANJIB KUMAR MOHAPATRA VS	UDIT NARAYAN JENA VS	// CIVIL JUDGE (SD),NILAGIRI(Baleshwar) CS/0000091/2008
72	D-CMP/44317/2024 CMP/1189/2024	DHANANJAYA JENA VISHAL VYAS VS	GOPINATH MISHRA VS	// CIVIL JUDGE (SD),BOUDH(Baudh ) CVREV/0000006/2023
73	D-CMP/44372/2024 CMP/1190/2024	PRAMOD KUMAR PRADHAN RAMESH CHANDRA MOHANTY VS	SOUMYA RANJAN PATI VS	// CIVIL JUDGE (JD),JAGATSINGHPUR(Jagatsinghpur) IA/0000293/2023
74	D-CMP/44039/2024 CMP/1191/2024	BASANT KUMAR NAYAK CHITTARANJAN BARIK VS	DWARIKA PRASAD MOHANTY VS	// CIVIL JUDGE (SD),BALASORE(Baleshwar) CS/0001432/2021
75	D-CMP/42983/2024 CMP/1192/2024	PUSPALATA BARIK SASHI SHARMA VS	KOUSIK ANANDA GURU VS	// CIVIL JUDGE (JD),JHARSUGUDA(Jharsuguda) CS/0000061/2023
76	D-CMP/44003/2024 CMP/1193/2024	RABINDRA PRADHAN BIKRAM KAMILA VS	MAHESWAR MOHANTY VS	// CIVIL JUDGE (SD), SORO(Baleshwar) CS/0000265/2019
77	D-CMP/44104/2024 CMP/1194/2024	TRILOCHAN KAMILA KANHU CHARAN BHOI VS	DWARIKA PRASAD MOHANTY VS	// 2ND ADDL.DIST.JUDGE,BARIPADA(Mayurbhanj) Fao/0000014/2022
78	D-CONTC/36305/2024 CONTC/7363/2024	WOKUL GUPTA ANAMA CHARAN MALLIK VS	ADV. VS	// ()
79	D-CONTC/40745/2024 CONTC/7364/2024	COMMITTEE OF MANAGEMENT, CHHAGAON SCS LTD. MADHABANANDA MOHANTY VS	ADV VS	// ()
		SANJAY SINGH,COMMNR. CUM SECY. RURAL DVELOPMENT DEPT.		//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :21/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
80	D-CONTC/42615/2024 CONTC/7365/2024	ANAMA CHARAN MAHANTA VS VISAL SINGH, COLLECTOR AND D.M, KEONJHAR	ADV. VS	// () //
81	D-CONTC/42620/2024 CONTC/7366/2024	KALYANI KUMARI RATH VS SALINI PANDIT, IAS	ADV. VS	// () //
82	D-CONTC/42641/2024 CONTC/7367/2024	BHARATI GHOSE VS PRACHI TANAYA GIRI, DEO, BALASORE EDUCATION CIRCLE	ADV. VS	// () //
83	D-CONTC/44240/2024 CONTC/7368/2024	HRUSIKESH MALLICK VS ABHISEKH PATNAIK, O.A.S	ADV. VS	// () //
84	D-CONTC/44525/2024 CONTC/7369/2024	PARSHURAM SAHU VS SHALINI PANDIT, I.A.S,	ADV. VS	// () //
85	D-CRLA/27540/2024 CRLA/1039/2024	KUNI BARLIA VS STATE OF ODISHA	SAHASRANSU SOURAV VS	SUNDARGARH TOWN /96 /2017 DISTRICT & SESSIONS JUDGE,SUNDER ST/0000098/2017
86	D-CRLA/29438/2024 CRLA/1040/2024	FASHION@BALMUKUNDA MEHER VS STATE OF ODISHA	SOUBHAGYA S. DAS VS	PATNAGARH /11 /2018 SPECIAL JUDGE,BALANGIR(Balangir) Spl/0000003/2018
87	D-CRLA/30175/2024 CRLA/1041/2024	NARAYAN CHANDRA PRADHAN VS STATE OF ODISHA	AKASH BHUYAN VS	TALASARI MARINE /21 /2018 3RD ADDL DISTRICT JUDGE, BALASOR ST/0000015/2019
88	D-CRLA/30488/2024 CRLA/1042/2024	GUJI@PANCHANAN DAS VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	AUL /104 /2014 DIST.&SESSIONS JUDGE,KENDRAPARA ST/0000217/2015
89	D-CRLA/31147/2024 CRLA/1043/2024	PABITRA KUMAR ROUT VS STATE OF ODISHA	AMITAV TRIPATHY VS	GANIA /22 /2023 SPECIAL JUDGE,NAYAGARH(Nayagarh) TR/0000063/2023
90	D-CRLA/30831/2024 CRLA/1044/2024	TAPAN JENA@JITENDRA KUMAR JENA VS STATE OF ODISHA	BISWORANJAN SWAIN VS	BANARAPAL /211 /2015 AD-HOC A.D.J.(FTSC),ANGUL(Anugul ) Spl/0000121/2015
91	D-CRLA/31262/2024	SUSHIL KUMAR SAHOO	BHARAT BHUSAN ROUSTRAY	LATHIKATA /99 /2024

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :21/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLA/1045/2024	VS STATE OF ODISHA	VS	SPECIAL JUDGE,ROURKELA(Sundargarh) Spl/000029/2024
92	D-CRLA/30978/2024 CRLA/1046/2024	SK.MANTAZ VS STATE OF ODISHA	SK. ZAFARULLA VS	KASAFAL MARINE /30 /2023 SPL.JUDGE,BALASORE(Baleshwar) Spl/0000276/2023
93	D-CRLA/31053/2024 CRLA/1047/2024	GORACHAND BARIK VS STATE OF ODISHA	SUSAMPAD HOTA VS	JAGDALPUR /88 /2022 A.D.J.,PADAMPUR(Bargarh ) Spl/0000061/2022
94	D-CRLLP/30958/2024 CRLLP/48/2024	STATE OF ODISHA STATE OF ODISHA VS BULU@MALAYA KUMAR PRADHAN	SHIBANI SHANKAR PRADHAN VS	COLLIERY /282 /2012 A.D.J.,TALCHER(Anugul ) CT/0000044/2015
95	D-CRLMC/31173/2024 CRLMC/3978/2024	SANGRAM PRATAP BHANJA VS STATE OF ODISHA	SUBHASISH SATAPATHY VS	BHUBAN /234 /2018 J.M.F.C.,BHUBAN(Dhenkanal) GR/0000221/2018
96	D-CRLMC/31020/2024 CRLMC/3979/2024	PRACHI SOURAV DAS VS SAGARIKA PARIDA	SUJATA JENA VS	/ /0 S.D.J.M.,BHUBANESWAR(Khordha ) CMC/0000023/2024
97	D-CRLMC/28797/2024 CRLMC/3980/2024	RINKU @ KUNMUN SAMANTRAY VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	RANPUR /33 /2012 A.S.J (WOMENS COURT), NAYAGARH(N) ST/0000030/2013
98	D-CRLMC/31091/2024 CRLMC/3981/2024	SUKANTA KUMAR MAJHI@SUTU VS STATE OF ODISHA	ASHOK DAS VS	TOMKA /59 /1999 J.M.F.C.,JAJPUR(Jajapur ) GR/0000537/1999
99	D-CRLMC/29479/2024 CRLMC/3982/2024	DEEPAK PATTNAIK VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	KHANDAGIRI P.S. /432 /2020 J.M.F.C.(V),BHUBANESWAR(Khordha ) ICC/0003651/2022
100	D-CRLMC/31264/2024 CRLMC/3983/2024	RUPAK KUMAR SAHU VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	BONAI /71 /2014 SPECIAL JUDGE, SUNDARGARH(Sundar) Spl/0000047/2014
101	D-CRLMC/31272/2024 CRLMC/3984/2024	BULU SAHU VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	ANGUL TOWN /432 /2011 J.M.F.C.,ANGUL(Anugul ) GR/0001186/2011
102	D-CRLMC/29153/2024 CRLMC/3985/2024	ARJUN KUMAR PENTHOI VS	PRAVAT KUMAR NAYAK VS	PALLAHARA /11 /2021 SPECIAL JUDGE (POCSO), ANGUL(Anugul)

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :21/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-CRLMC/29735/2024 CRLMC/3986/2024	STATE OF ODISHA RAJLAXMI KHANDAYATRAY VS STATE OF ODISHA	DEEPAK KUMAR PANI VS	Spl/000008/2021 KANAS /70 /2019 SPECIAL JUDGE, PURI(Puri) TR/0000004/2024
104	D-CRLMC/31277/2024 CRLMC/3987/2024	PURUSOTTAM KUMAR SUNA@RANJIT@PURUSOTTAM SUNA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	SONEPUR /136 /2021 S.D.J.M.-CIVIL JUDGE (JD),SONEPUR(Sonepur) GR/0000131/2021
105	D-CRLMC/30609/2024 CRLMC/3988/2024	SAROJ KUMAR PATRA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	JHIRPANI P.S. /127 /2024 J.M.F.C.,(R),ROURKELA(Sundargarh) GR/0000892/2024
106	D-CRLMC/31348/2024 CRLMC/3989/2024	PRASANTA KUMAR ROUT VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	GHASIPURA /25 /2022 NYAYADHIKARI,GHASIPURA(Kendujhar) GR/0000041/2022
107	D-CRLMC/30950/2024 CRLMC/3990/2024	BASANTA KUMAR MOHAPATRA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	INFOVALLY UPD BHUBANESWAR /230 JMFC, JATNI(Khordha ) GR/0000617/2024
108	D-CRLMC/31073/2024 CRLMC/3991/2024	ASWINI KUMAR DAS VS STATE OF ODISHA	ANIMA KUMARI DEI VS	JAGATSINGPUR /194 /2007 S.D.J.M.,JAGATSINGHPUR(Jagatsinghpur) GR/0000624/2007
109	D-CRLMC/30525/2024 CRLMC/3992/2024	SULTANA BEGUM VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	KUJANGA /419 /2022 J.M.F.C.,KUJANG(Jagatsinghapur ) ICC/0000108/2024
110	D-CRLMC/30960/2024 CRLMC/3993/2024	SATYABHANU GADABA VS DHARABAHI NAYAK @ GADABA	GOPINATH MISHRA VS	JEYPORE MAHILA /57 /2018 S.D.J.M.,BERHAMPUR(Ganjam) DV/0000422/2023
111	D-CRLMC/30082/2024 CRLMC/3994/2024	SANTOSH KUMAR BHOI VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	//0 SPECIAL JUDGE(VIGILANCE),ANGUL(Angul) GR/0000004/2021
112	D-CRLMC/31346/2024 CRLMC/3995/2024	NALINI KUMAR PATRA VS ISH KUMAR ARORA	PRASANNA KUMAR MISHRA VS	//0 S.D.J.M.,ROURKELA(Sundargarh) ICC/0000098/2024
113	D-CRLMC/30018/2024 CRLMC/3996/2024	BINAPANI NAYAK VS STATE OF ODISHA(VIG.)	AJAYA KUMAR BARAL VS	CUTTACK VIGILANCE /50 /2009 SPL.JUDGE (VIG),CUTTACK(Cuttack) TR/0000024/2015

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :21/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-CRLMC/31257/2024 CRLMC/3997/2024	S.RABINDRA DORA VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	PATTAPUR (DIGAPAHANDI) /328 /2021 1ST A.D.J.,BERHAMPUR(Ganjam) GR/0000047/2021
115	D-CRLMC/31375/2024 CRLMC/3998/2024	BHASKAR PADHI VS STATE OF ODISHA	PRATAP CHANDRA MISHRA VS	BALUGAON P.S. /322 /2023 J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Kh GR/0000574/2023
116	D-CRLMC/31388/2024 CRLMC/3999/2024	BHIMSEN@BHIMASEN HATI VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	GOCHHAPADA /59 /2019 ASST. SESSIONS JUEGE (STC), PHULBA ST/0000003/2021
117	D-CRLMP/30753/2024 CRLMP/1433/2024	SATYABADI OJHA VS STATE OF ODISHA	BRUNDABAN ROUT VS	/ /0 ( //
118	D-CRLMP/30816/2024 CRLMP/1434/2024	PANKAJ KUMAR NAIK VS STATE OF ODISHA	ASWINI KUMAR DASH VS	LAIKERA /79 /2024 ( //
119	D-CRLMP/30361/2024 CRLMP/1435/2024	BIKRAM SENAPATI VS STATE OF ODISHA	SATYANARAYAN MOHAPATRA VS	CHANDANPUR /111 /2015 ( //
120	D-CRLMP/27981/2024 CRLMP/1436/2024	TAHERA KHATUN VS STATE OF ODISHA	AMIYA RANJAN SWAIN VS	TIRTOL /380 /2024 ( //
121	D-CRLMP/30724/2024 CRLMP/1437/2024	ANJANA PARIDA VS STATE OF ODISHA	RAGHUNATH DAS MOHAPATRA VS	/ /0 ( //
122	D-CRLMP/30312/2024 CRLMP/1438/2024	ARSU HEMBRAM VS STATE OF ODISHA	RAMAKANTA SAHOO VS	RAIRANGPUR TOWN /155 /2024 ( //
123	D-CRLMP/31012/2024 CRLMP/1439/2024	BANKA BIHARI MOHANTY VS STATE OF ODISHA	SISIR CHANDRA DASH VS	Bamapada (Industrial Area) /122 /2023 ( //
124	D-CRLMP/29449/2024 CRLMP/1440/2024	JAYASIMA MOHANTY@KABULA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	/ / ( //
125	D-CRLREV/31239/2024	ANANYA ROUSTRAY	SUKANTA KUMAR NAYAK	/ /0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :21/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLREV/609/2024	VS DR.NIHAR RANJAN RAY	VS	2ND ADJ,CUTTACK(Cuttack) CRA/0000067/2024
126	D-CRLREV/31418/2024 CRLREV/610/2024	SUJIT KUMAR MOHANTY VS STATE OF ODISHA(VIG.)	DEVASHIS PANDA VS	BALASORE VIGILANCE /30 /2023 SPECIAL JUDGE, VIGILANCE, BARIPADA GR/0000009/2023
127	D-CRLREV/28602/2024 CRLREV/611/2024	UPENDRA SETHI VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	PURI TOWN /223 /2001 S.D.J.M.,PURI(Puri) GR/0001258/2001
128	D-CRLREV/28490/2024 CRLREV/612/2024	KUSUMA NAYAK VS STATE OF ODISHA(VIG)	UMESH CHANDRA BEHURA VS	VIGILANCE PS (BERHAMPUR) /21 /2012 SPL.JUDGE VIGILANCE,BERHAMPUR(CUTTACK) GR/0000021/2012
129	D-FAO/39343/2024 FAO/492/2024	PRANAB KUMAR KUANR VS STATE OF ODISHA	K.K.SWAIN VS	// STATE EDUCATION TRIBUNAL,BHUBANESHWAR Gia/0000279/2016
130	D-FAO/44470/2024 FAO/493/2024	BABLU BHUMIJ VS UNION OF INDIA	DEEPALI MAHAPATRA VS	// RAILWAY CLAIMS TRIBUNAL, BHUBANESHWAR Oa/0000032/2022
131	D-FAO/44475/2024 FAO/494/2024	KUNJABIHARI SAHOO VS UNION OF INDIA	DEEPALI MAHAPATRA VS	// RAILWAY CLAIMS TRIBUNAL, BHUBANESHWAR Oa/0000003/2022
132	D-MACA/41456/2024 MACA/1053/2024	MANAGER(T.P. CLAIMS), CHOLAMANDALAM GENERAL INSURANCE COMPANY LTD VS HIMANSHU MISHRA	DEEPIKA KHAN VS	// 2ND M.A.C.T.(ND),SAMBALPUR(Sambalpur) Mac/0000028/2023
133	D-MACA/43545/2024 MACA/1054/2024	SMRUTI RANJAN SAHOO VS KRUSHNA CH. NAYAK	SATYABHUSAN DAS VS	// II MACT,CUTTACK(Cuttack) MISCA/0000864/2018
134	D-MATA/44293/2024 MATA/375/2024	BHAGYABATI TARASIA VS SUSANTA TARASIA	RAJENDRA NARAYAN ROUT VS	// JUDGE FAMILY COURT,GANJAM(Ganjam) CP/0000212/2020
135	D-MATA/44395/2024 MATA/376/2024	JYOTIRADITYA BEHERA @ JYOTI BEHERA @ JITENDRA BEHERA VS SARADA BEHERA	RAJESH KUMAR MAHAPATRA VS	// JUDGE FAMILY COURT,GANJAM(Ganjam) Crp/0000319/2019
136	D-MATA/44394/2024 MATA/377/2024	JYOTIRADITYA BEHERA @ JYOTI BEHERA @ JITENDRA BEHERA VS	RAJESH KUMAR MAHAPATRA VS	// JUDGE FAMILY COURT,GANJAM(Ganjam)

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :21/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-OTAPL/44308/2024 OTAPL/48/2024	SARADA BEHERA COMMISSIONER CGST AND CENTRAL EXCISE,ROURKELA VS M/S. HINDALCO INDUSTRIES LIMITED,SAMBALPUR	TUSHAR KANTI SATAPATHY,SR.S.C VS	CP/0000433/2019 // ()
138	D-RPFAM/40000/2024 RPFAM/299/2024	SANJAY KUMAR NANDA VS ANMOL MOTI	DAYANIDHI MISHRA VS	// JUDGE, FAMILY COURT, DHENKANAL Crp/0000093/2020
139	D-RSA/44440/2024 RSA/370/2024	AMAR SETHI VS SURENDRA NATH PADHY	DEEPALI MAHAPATRA VS	// A.D.J.,ASKA(Ganjam) RFA/0000082/2013
140	D-RSA/36309/2024 RSA/371/2024	SARALA PRADHAN VS GANESH CHANDRA PRADHAN	RAGHUNATH DASMOHAPATRA VS	// A.D.J.,BHAWANIPATNA(Kalahandi) RFA/0000024/2022
141	D-RSA/39539/2024 RSA/372/2024	PRASANTA BEHERA VS TAPASWINI BHOI	SUBHRANSU BAGARTY VS	// DISTRICT & SESSIONS JUDGE,BOLANG RFA/0000069/2022
142	D-RSA/44271/2024 RSA/373/2024	GOPAL MAHAKUR VS RASESWARI BHOI	SUSANTA KUMAR DASH VS	// DISTRICT AND SESSIONS JUDGE,SONE RFA/0000013/2013
143	D-TRP(C)/44402/2024 TRP(C)/327/2024	DALIRANI DAS @ MALIK VS GOPINATH MALIK	PRADEEP KUMAR DAS VS	// JUDGE, FAMILY COURT,JAJPUR(Jajapur) CP/0000257/2024
144	D-TRP(C)/44439/2024 TRP(C)/328/2024	AKSHAYA KUMAR ROUT @ AKSHAYA ROUT VS SABITRI SAHOO @ROUT	LALITENDU BHUYAN VS	// JUDGE, FAMILY COURT, BHADRAK(Bh CP/0000163/2024
145	D-TRPCRL/31447/2024 TRPCRL/91/2024	ANUSHREE MOHANTY VS SATYABRATA MANDAL	PABITRA KUMAR NAYAK VS	JHARSUGUDA SADAR /92 /2024 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS CMC/0000046/2024
146	D-WA/41288/2024 WA/2829/2024	UDAYANATH PRADHAN VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// () //
147	D-WA/43828/2024 WA/2830/2024	STATE OF ODISHA VS ASHOK KUMAR MOHAPATRA	BIBHU PRASAD TRIPATHY,A.G.A VS	// () //

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :21/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-WA/43830/2024 WA/2831/2024	STATE OF ODISHA VS ASWINI KUMAR PRADHAN	MALAYA KETAN BALABANTRAY,A.G.A VS	// 0 //
149	D-WA/39355/2024 WA/2832/2024	BIREN KUMAR PANDA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
150	D-WA/43826/2024 WA/2833/2024	STATE OF ODISHA VS BRUNDABAN BIHARI MISHRA	LALATENDU SAMANTARAY,A.G.A VS	// 0 //
151	D-WA/43921/2024 WA/2834/2024	STATE OF ODISHA VS KRUPASINDHU BEHERA	DEBASIS MOHAPATRA,A.S.C VS	// 0 //
152	D-WA/43829/2024 WA/2835/2024	STATE OF ODISHA VS KHIROD KUMAR BEHERA	MALAYA KETAN BALABANTRAY,A.G.A VS	// 0 //
153	D-WA/43892/2024 WA/2836/2024	STATE OF ODISHA VS GOBARDHAN DAS	BIPLAB MOHANTY,A.G.A VS	// 0 //
154	D-WA/43363/2024 WA/2837/2024	STATE OF ODISHA VS PRAMOD KUMAR DASH	SANGRAM KESHARI JENA,A.G.A VS	// 0 //
155	D-WA/41468/2024 WA/2838/2024	MANAS RANJAN SETHY VS STATE OF ODISHA	PRATIK DASH VS	// 0 //
156	D-WA/41844/2024 WA/2839/2024	BIJAY KUMAR SAHOO VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
157	D-WA/41848/2024 WA/2840/2024	SUNAKAR SAHOO VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
158	D-WA/41852/2024 WA/2841/2024	KRUSHNA CHANDRA PRADHAN VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
159	D-WA/41857/2024	SURENDRANATH PADHIARI	SUKANTA KUMAR MISHRA	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :21/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WA/2842/2024	VS STATE OF ODISHA	VS	0 //
160	D-WA/42062/2024 WA/2843/2024	SUJATA DIGAL VS STATE OF ODISHA	CHANDRAKANTA NAYAK VS	// 0 //
161	D-WA/43924/2024 WA/2844/2024	STATE OF ODISHA VS KASTURI NAIK	SASWAT DAS,A.G.A VS	// 0 //
162	D-WA/43702/2024 WA/2845/2024	UTKAL UNIVERSITY, BBSR VS NIRANJAN SATPATHY	DAYANANDA MOHAPATRA VS	// 0 //
163	D-WA/43825/2024 WA/2846/2024	STATE OF ODISHA VS LALITENDU DAS	LALATENDU SAMANTARAY,A.G.A VS	// 0 //
164	D-WA/44137/2024 WA/2847/2024	SATYABADI TRIPATHY VS STATE OF ODISHA	BAIJAYANTI MOHANTY VS	// 0 //
165	D-WA/41826/2024 WA/2848/2024	DROUPADI DEI VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
166	D-WA/41845/2024 WA/2849/2024	BHARAT CHANDRA BARIK VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
167	D-WA/41849/2024 WA/2850/2024	SURESH CHANDRA LENKA VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
168	D-WA/43976/2024 WA/2851/2024	STATE OF ODISHA VS CHUDAMANI DEBTA	SASWAT DAS, A.G.A. VS	// 0 //
169	D-WA/41853/2024 WA/2852/2024	RANJAN KUMAR DASH VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
170	D-WA/43977/2024 WA/2853/2024	STATE OF ODISHA VS	SANGRAM KESHARI JENA, A.G.A. VS	// 0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :21/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
171	D-WA/42953/2024 WA/2854/2024	MIHIR KUMAR PARIJA DIRECTOR, M/S NILACHALA REFRACTORIES LTD., DHENKANAL VS CERTIFICATE OFFICER,DHENEKANAL	BIRAJA PRASAD TRIPATHY VS	// // ()
172	D-WA/43974/2024 WA/2855/2024	STATE OF ODISHA VS DILIP KUMAR DAS	DEBASIS NAYAK, A.G.A. VS	// // ()
173	D-WA/43971/2024 WA/2856/2024	STATE OF ODISHA VS ABHOY KUMAR JENA	SASWAT DAS, A.G.A. VS	// // ()
174	D-WP(C)/42024/2024 WP(C)/26092/2024	BUCHI AMMA VS COLLECTOR, MALKANGIRI	BIJAY KUMAR MOHANTY VS	// // ()
175	D-WP(C)/41143/2024 WP(C)/26093/2024	BRAJABANDHU PRADHAN VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// // ()
176	D-WP(C)/42827/2024 WP(C)/26094/2024	RINA PRADHAN VS CHAIRMAN, NATIONAL INSTITUTE OF OPEN SCHOOLING, (NIOS), UTTAR PRADESH	ER. DEBASHISHA HOTA VS	// // ()
177	D-WP(C)/43495/2024 WP(C)/26095/2024	SABITA SAMAL VS COMMISSIONER OF ENDOWMENTS, BBSR	BHABANI PRASAD SAMAL VS	// // ()
178	D-WP(C)/38359/2024 WP(C)/26096/2024	BIBEKANANDA BEHERA VS UNION OF INDIA	ABHILASH MISHRA VS	// // ()
179	D-WP(C)/44365/2024 WP(C)/26097/2024	SUSANTA KUMAR SAHOO VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	// // ()
180	D-WP(C)/41139/2024 WP(C)/26098/2024	BANKA BIHARI DAS VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// // ()
181	D-WP(C)/38112/2024 WP(C)/26099/2024	KAUSTUVA KISHORE JENA VS MANAGING DIRECTOR, TATA STEEL, JAIPUR	GOUTAM KUMAR ROURTRAY VS	// // ()

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :21/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-WP(C)/40130/2024 WP(C)/26100/2024	KUMUD CHANDRA SAMAL VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
183	D-WP(C)/38237/2024 WP(C)/26101/2024	PRAFULLA KUMAR JENA VS STATE OF ODISHA	SASIM AJITAV PATTNAIK VS	// 0 //
184	D-WP(C)/44511/2024 WP(C)/26102/2024	CHANDRA SEKHAR BEHERA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
185	D-WP(C)/44331/2024 WP(C)/26103/2024	DHIRENDRA KUMAR THATEI VS THE STATE OF ORISSA	BIDYADHAR MANSING VS	// 0 //
186	D-WP(C)/39620/2024 WP(C)/26104/2024	BINAPANI DASH VS ADDITIONAL COMMISSIONER OF SURVEY, SETTLEMENT AND CONSOLIDATION, BERHAMPUR	ASHOK KUMAR DAS VS	// 0 //
187	D-WP(C)/43955/2024 WP(C)/26105/2024	AGNU MAHANTA VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	// 0 //
188	D-WP(C)/44233/2024 WP(C)/26106/2024	SOUMENDRA KUMAR SAHU VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
189	D-WP(C)/44373/2024 WP(C)/26107/2024	SNIGDHARANI SAMANTARAY VS STATE OF ODISHA	RAJAKISHORE SAHOO VS	// 0 //
190	D-WP(C)/44062/2024 WP(C)/26108/2024	BINODA KUMAR MISHRA @ BINOD KUMAR MISHRA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
191	D-WP(C)/44398/2024 WP(C)/26109/2024	TARENI PRASAD PATANAIAK VS STATE OF ODISHA	JATINDRA KUMAR NAYAK VS	// 0 //
192	D-WP(C)/40160/2024 WP(C)/26110/2024	DR.SANJIB KUMAR KAR VS STATE OF ODISHA	SUBHADUTTA ROURTRAY VS	// 0 //
193	D-WP(C)/42516/2024	MALATI MANJARI PATNAIK	NIRANJAN PANDA	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :21/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/26111/2024	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/44520/2024 WP(C)/26112/2024	M/S. ABIRVAB STEEL PRODUCT, JAGATPUR, CUTTACK VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	// 0 //
195	D-WP(C)/43468/2024 WP(C)/26113/2024	ANANDA KU MAJHI VS DISTRICT JUDGE , BALANGIR	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
196	D-WP(C)/39020/2024 WP(C)/26114/2024	BINAYAK BAHINIPATI VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
197	D-WP(C)/44456/2024 WP(C)/26115/2024	LAXMIPRIYA PATTANAIAK VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
198	D-WP(C)/43735/2024 WP(C)/26116/2024	JOGESWAR MOHANTY VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
199	D-WP(C)/44493/2024 WP(C)/26117/2024	NAMITA MOHAPATRA @ DASH VS JIVAN JYOTI MOHAPATRA	PRASANTA KUMAR SATAPATHY VS	// 0 //
200	D-WP(C)/39888/2024 WP(C)/26118/2024	SUKANTILATA SWAIN VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
201	D-WP(C)/43841/2024 WP(C)/26119/2024	BHAGYABAN SAHU VS CO-OPERATIVREGISTRAR OF CO-OPERATIVE SOCIETIES, ODISHA	AMITABH PRADHAN VS	// 0 //
202	D-WP(C)/40747/2024 WP(C)/26120/2024	USHARANI PRAHARAJ VS REGIONAL MANAGER UCO BANK BHUBANESWAR	DEEPAK KUMAR PANI VS	// 0 //
203	D-WP(C)/43992/2024 WP(C)/26121/2024	SUNDAR PRAVAT DAS VS STATE OF ODISHA	SIDHARTH SHANKAR PADHY VS	// 0 //
204	D-WP(C)/44037/2024 WP(C)/26122/2024	SUNDAR PRAVAT DAS VS	SIDHARTH SHANKAR PADHY VS	// 0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :21/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WP(C)/42544/2024 WP(C)/26123/2024	STATE OF ODISHA ANJAN KUMAR NAYAK VS	MANORANJAN PADHI VS	// // ()
206	D-WP(C)/44506/2024 WP(C)/26124/2024	STATE OF ORISSA ASIT DEY VS	SANKAR PRAASAD PANI VS	// // ()
207	D-WP(C)/43790/2024 WP(C)/26125/2024	ORISSA STATE POLLUTION CONTROL BOARD BHASKAR CHANDRA MANGARAJ VS	JYOTIRMAY GUPTA VS	// // ()
208	D-WP(C)/39761/2024 WP(C)/26126/2024	STATE OF ODISHA SK JAINUDDIN VS	DUSHMANTA SAHOO VS	// // ()
209	D-WP(C)/41221/2024 WP(C)/26127/2024	STATE OF ODISHA MADAN MOHAN SAHOO VS	SANJIB KUMAR RATH VS	// // ()
210	D-WP(C)/44434/2024 WP(C)/26128/2024	STATE OF ODISHA PUSHPANJALI CHOUDHURY VS	BIKRAM CHANDRA GHADEI VS	// // ()
211	D-WP(C)/43747/2024 WP(C)/26129/2024	STATE OF ODISHA PRAGNYA SAHOO VS	DR. BINODA KUMAR MISHRA VS	// // ()
212	D-WP(C)/40977/2024 WP(C)/26130/2024	STATE OF ODISHA ANANTA NARAYAN DAS VS	DEEPAK KUMAR PANI VS	// // ()
213	D-WP(C)/43748/2024 WP(C)/26131/2024	STATE OF ODISHA PRASANTI MISHRA VS	DR. BINODA KUMAR MISHRA VS	// // ()
214	D-WP(C)/43333/2024 WP(C)/26132/2024	STATE OF ODISHA JAGANNATH MOHAPATRA VS	BIJAYA KUMAR BEHERA VS	// // ()
215	D-WP(C)/42155/2024 WP(C)/26133/2024	GOVT. OF ODISHA DEBABRATA BARIK VS	DEEPAK KUMAR PANI VS	// // ()
		STATE OF ODISHA		//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :21/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WP(C)/43791/2024 WP(C)/26134/2024	PURNA CHANDRA KAR VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
217	D-WP(C)/43013/2024 WP(C)/26135/2024	JAYASHREE TRIPATHY VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
218	D-WP(C)/44020/2024 WP(C)/26136/2024	AHUTI PANDA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
219	D-WP(C)/41641/2024 WP(C)/26137/2024	KULAMANI JENA VS STATE OF ODISHA	MANOJ KUMAR PATI VS	// 0 //
220	D-WP(C)/43373/2024 WP(C)/26138/2024	BISWANATH BEHERA VS STATE OF ODISHA	TRILOCHAN DASH VS	// 0 //
221	D-WP(C)/44026/2024 WP(C)/26139/2024	TIKINA JENA VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
222	D-WP(C)/41644/2024 WP(C)/26140/2024	KULAMANI JENA VS STATE OF ODISHA	MANOJ KUMAR PATI VS	// 0 //
223	D-WP(C)/44035/2024 WP(C)/26141/2024	ISWAR CHANDRA OJHA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
224	D-WP(C)/44177/2024 WP(C)/26142/2024	MOTI RANJAN BEHERA VS STATE OF ODISHA	CHITTA RANJAN LENKA VS	// 0 //
225	D-WP(C)/42453/2024 WP(C)/26143/2024	ISHWAR KALET VS STATE OF ODISHA	SOUMIK SPANDAN TRIPATHY VS	// 0 //
226	D-WP(C)/44445/2024 WP(C)/26144/2024	EAST INDIA CONCRETE PRODUCTS, MAYURBHANJ VS TPNODL, BALASORE	PRANAB KUMAR SAMANTRAY VS	// 0 //
227	D-WP(C)/43901/2024	SUPRABHA BADASETH	AMIYA KUMAR TARAI	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :21/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/26145/2024	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/44541/2024 WP(C)/26146/2024	BINAY KUMAR JINDAL VS STATE OF ODISHA	SUBHASISH DAS VS	// 0 //
229	D-WP(C)/40914/2024 WP(C)/26147/2024	SECTOR-8 RESIDENTIAL ASSOCIATION, CUTTACK VS STATE OF ODISHA	NITYANANDA BEHURIA VS	// 0 //
230	D-WP(C)/44542/2024 WP(C)/26148/2024	SHYAMLAL AGRAWAL VS STATE OF ODISHA	SUBHASISH DAS VS	// 0 //
231	D-WP(C)/42335/2024 WP(C)/26149/2024	TARINI @ TARINI CHARAN BEHERA VS NATIONAL HIGHWAY AUTHORITY OF INDIA, NEW DELHI	JUGALA KISHORE PANDA VS	// 0 //
232	D-WP(C)/40140/2024 WP(C)/26150/2024	SUKANTA KUMAR NAYAK VS STATE OF ODISHA	SAROJ KUMAR DASH VS	// 0 //
233	D-WP(C)/44623/2024 WP(C)/26151/2024	DURGA PRASANNA TRIPATHY VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	// 0 //
234	D-WP(C)/44298/2024 WP(C)/26152/2024	RASMITA MALIK VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
235	D-WP(C)/44446/2024 WP(C)/26153/2024	MR. ASUTISH RATH, GGM, NALCO CORPORATE OFFICE., BBSR VS PUBLIC ENTERPRISES SELECTION BOARD, NEW DELHI	SOMJEET DAS VS	// 0 //
236	D-WP(C)/43371/2024 WP(C)/26154/2024	KISHORE CHANDRA BASANTARA VS STATE OF ODISHA	TRILOCHAN DASH VS	// 0 //
237	D-WP(C)/44503/2024 WP(C)/26155/2024	SHRIYANKA DASH VS STATE OF ODISHA	RAKESH BEHERA VS	// 0 //
238	D-WP(C)/43374/2024 WP(C)/26156/2024	KULAMANI SAHU VS	TRILOCHAN DASH VS	// 0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :21/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
239	D-WP(C)/43561/2024 WP(C)/26157/2024	STATE OF ODISHA PRAFULLA CHANDRA MOHAPATRA VS THE COMMISSIONER OF ENDOWMENTS, GOVT OF ODISHA, BBSR	GOPINATH MISHRA VS	// // ()
240	D-WP(C)/44441/2024 WP(C)/26158/2024	SARITA SAHOO VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	// ()
241	D-WP(C)/43027/2024 WP(C)/26159/2024	ANANTA CHARAN PADHY VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// ()
242	D-WP(C)/44526/2024 WP(C)/26160/2024	SUSHANTA KANHAR VS STATE OF ODISHA	MANAS PATI VS	// ()
243	D-WP(C)/44517/2024 WP(C)/26161/2024	MANOJ KUMAR PATTANAYAK VS STATE OF ODISHA	SURYAKANTA DASH VS	// ()
244	D-WP(C)/42611/2024 WP(C)/26162/2024	ISWAR RAM SAHU VS STATE OF ODISHA	SATYAJIT SAMAL VS	// ()
245	D-WP(C)/40029/2024 WP(C)/26163/2024	JHARANA SAHU VS STATE OF ODISHA	DEBASIS SAHOO VS	// ()
246	D-WP(C)/42628/2024 WP(C)/26164/2024	BINOD BIHARI NAYAK VS STATE OF ODISHA	SATYAJIT SAMAL VS	// ()
247	D-WP(C)/40403/2024 WP(C)/26165/2024	GAGAN BIHARI BEHERA VS UTKAL UNIVERSITY,BBSR	DIPTI RANJAN BHOKTA VS	// ()
248	D-WP(C)/42665/2024 WP(C)/26166/2024	UPENDRA BHOI VS STATE OF ODISHA	SATYAJIT SAMAL VS	// ()
249	D-WP(C)/42051/2024 WP(C)/26167/2024	LAXMIDHAR BEHERA VS VICE CHAIRMAN CUTTACK DEVELOPMENT AUTHORITY	PRANGYANANDA PATTANAİK VS	// ()

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :21/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-WP(C)/43381/2024 WP(C)/26168/2024	PRABODHA KUMAR MISHRA VS SUJATA KUMARI MISHRA	DEEPAK KUMAR PANI VS	// 0 //
251	D-WP(C)/43655/2024 WP(C)/26169/2024	RAGHABENDRA PATNAIK VS STATE OF ODISHA	BIBHUTI KESHARI BISWAL VS	// 0 //
252	D-WP(C)/44641/2024 WP(C)/26170/2024	AJIT DASH VS STATE OF ODISHA	TARINEE PRASAD TRIPATHY VS	// 0 //
253	D-WP(C)/42666/2024 WP(C)/26171/2024	RAJENDRA KUMAR TRIPATHY VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
254	D-WP(C)/44527/2024 WP(C)/26172/2024	MANOJ KUMAR KANHAR VS STATE OF ODISHA	MANAS PATI VS	// 0 //
255	D-WP(C)/43739/2024 WP(C)/26173/2024	RADHAKANT COLLEGE OF NURSING, HARISPUR, CUTTACK VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	// 0 //
256	D-WP(C)/43627/2024 WP(C)/26174/2024	BIDYADHAR MAHANTA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
257	D-WP(C)/44619/2024 WP(C)/26175/2024	SATYAJIT SAHU VS ODISHA STATE BAR COUNCIL,CTC	SAROJ KUMAR SWAIN VS	// 0 //
258	D-WP(C)/43888/2024 WP(C)/26176/2024	SUVENDU KUMAR RAUTRAY VS STATE OF ORISSA	SIDHARTHA DAS VS	// 0 //
259	D-WP(C)/44486/2024 WP(C)/26177/2024	SURESH KUMAR HAIBRU VS AUTHORISED OFFICER ICICI BANK LTD.,KOLKATA	KABIR KUMAR JENA VS	// 0 //
260	D-WP(C)/44369/2024 WP(C)/26178/2024	SABITRI JENA VS STATE OF ODISHA	GYANA RANJAN PATTNAIK VS	// 0 //
261	D-WP(C)/44530/2024	KABITA RANI SARANGI	MANAS PATI	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :21/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/26179/2024	VS STATE OF ODISHA	VS	() //
262	D-WP(C)/44536/2024 WP(C)/26180/2024	GUNANIDHI NAYAK VS STATE OF ODISHA	JYOTI PATNAIK VS	// () //
263	D-WP(C)/44488/2024 WP(C)/26181/2024	M/S. M.POWER, BBSR VS ASSISTANT PROVIDENT FUNDS COMMISSIONER (PD) BBSR	SOMANATH MISHRA VS	// () //
264	D-WP(C)/44501/2024 WP(C)/26182/2024	TRUCK OWNERS ASSOCIATION, ANGUL VS MAHANADI COAL FIELDS LTD (MCL), SAMBALPUR	MANOJ KUMAR PANDA VS	// () //
265	D-WP(C)/42892/2024 WP(C)/26183/2024	THE BRANCH MANAGER, SBI GENERAL INSURANCE CO.LTD, BBSR VS KABITARANI MISHRA	SK. RUPLAL VS	// () //
266	D-WP(C)/43024/2024 WP(C)/26184/2024	RAJEEV TRIPATHY VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// () //
267	D-ABLAPL/31412/2024 ABLAPL/11655/2024	SURYAMANI SAHOO VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	BANKI /336 /2024 () //
268	D-ABLAPL/31288/2024 ABLAPL/11656/2024	IMTIAZ ALAM VS STATE OF ODISHA	BHARAT BHUSAN ROURAY VS	LATHIKATA /108 /2024 () //
269	D-ABLAPL/31416/2024 ABLAPL/11657/2024	RABINDRA KUMAR SAHU VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	ANGUL TOWN /578 /2024 () //
270	D-ABLAPL/31308/2024 ABLAPL/11658/2024	LACHHMAN SA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	TARBHA /287 /2024 () //
271	D-ABLAPL/31373/2024 ABLAPL/11659/2024	SK. RAHIL QUADRI VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	PURUNABAZAR /270 /2024 () //
272	D-ABLAPL/31420/2024 ABLAPL/11660/2024	SANDIP KUMAR SAR VS	BYOMAKESH TRIPATHY VS	/ /0 ()

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :21/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
273	D-ABLAPL/31315/2024 ABLAPL/11661/2024	STATE OF ODISHA KAISAPA TANDI @ KESAP TANDI VS	TUSAR KUMAR MISHRA VS	// TITILAGARH /372 /2024 ()
274	D-ABLAPL/31422/2024 ABLAPL/11662/2024	STATE OF ODISHA NARESH CHANDRA NAYAK VS	BYOMAKESH TRIPATHY VS	// //0 ()
275	D-ABLAPL/31427/2024 ABLAPL/11663/2024	STATE OF ODISHA TANMAY RAY VS	BYOMAKESH TRIPATHY VS	// //0 ()
276	D-ABLAPL/31338/2024 ABLAPL/11664/2024	STATE OF ODISHA ANWAR ALI KHAN VS	AKASH BHUYAN VS	// KENDRAPARA /208 /2024 ()
277	D-ABLAPL/31429/2024 ABLAPL/11665/2024	STATE OF ODISHA NRUTA PUTEL VS	SIDDHARTH PRASAD MISHRA VS	// SINDHIKELA PS /84 /2020 ()
278	D-ABLAPL/31383/2024 ABLAPL/11666/2024	STATE OF ODISHA NIRAKAR NAYAK VS	RAJAKISHORE SAHOO VS	// //0 ()
279	D-ABLAPL/31340/2024 ABLAPL/11667/2024	STATE OF ODISHA SANJIB KUMAR BISI @SANJIB KUMAR BISHI VS	MANAS RANJAN BADAJENA VS	// BARGAON /205 /2024 ()
280	D-ABLAPL/30632/2024 ABLAPL/11668/2024	STATE OF ODISHA OMM PRAKASH SAHOO @ OMKAR SAHOO VS	JYOTIRMAYA SAHOO VS	// BADAGODA P.S. /648 /2024 ()
281	D-ABLAPL/31350/2024 ABLAPL/11669/2024	STATE OF ODISHA SK. ASHAN VS	JYOTIRMAYA SAHOO VS	// NIRAKARPUR /267 /2024 ()
282	D-ABLAPL/31397/2024 ABLAPL/11670/2024	STATE OF ODISHA TUNIA MALLICK @ ALEKHA KUMAR MALLICK VS	BIDESHI KUMAR GHADEI VS	// JAGATSINGPUR /889 /2024 ()
283	D-ABLAPL/31352/2024 ABLAPL/11671/2024	STATE OF ODISHA MUKRAM KHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// NIRAKARPUR /268 /2024 () //

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :21/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
284	D-ABLAPL/30704/2024 ABLAPL/11672/2024	KUNJAKISHORE NAYAK VS STATE OF ODISHA	HIMANSHU SEKHAR PANDA VS	BASUDEVPUR /544 /2024 () //
285	D-ABLAPL/31036/2024 ABLAPL/11673/2024	RAMAKRUSHNA BISWARAY VS STATE OF ODISHA	SOUMYA DEV RAY VS	GOP /267 /2024 () //
286	D-ABLAPL/31353/2024 ABLAPL/11674/2024	MIR MAKSUD ALI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BEGUNIA P.S. /15 /2023 () //
287	D-ABLAPL/31409/2024 ABLAPL/11675/2024	SK.DAYAN TULLA VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	GOP /284 /2024 () //
288	D-ABLAPL/31410/2024 ABLAPL/11676/2024	ANIRUDHA MAHARANA VS STATE OF ODISHA	DAYANIDHI MISHRA VS	KORAPUT VIGILANCE /2 /2014 () //
289	D-ABLAPL/31421/2024 ABLAPL/11677/2024	MANOJ KUMAR SAHOO @ MADAN @ RINTU SAHOO VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	KANTABANIA PS /173 /2024 () //
290	D-ABLAPL/31281/2024 ABLAPL/11678/2024	SUMANTA CHANDRA MISHRA VS STATE OF ODISHA	PRADEEP KUMAR DASH VS	NIKIRAI /290 /2024 () //
291	D-ABLAPL/31370/2024 ABLAPL/11679/2024	KASINATH SETHI VS STATE OF ODISHA	DEEPAK KU SAHOO VS	AUL /605 /2024 () //
292	D-ABLAPL/31354/2024 ABLAPL/11680/2024	PREM BAHADUR SAUD VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BHAWANIPATNA SADAR /374 /2024 () //
293	D-ABLAPL/29555/2024 ABLAPL/11681/2024	SK.HALIM VS STATE OF ODISHA	AJIT CHANDRA MOHAPATRA VS	MAHANGA /38 /2024 () //
294	D-ABLAPL/31359/2024 ABLAPL/11682/2024	RAJIB LOCHAN BISWAL VS STATE OF ODISHA(VIG.)	JUGALA KISHORE PANDA VS	VIGILANCE PS (BERHAMPUR) /7 /2015 () //
295	D-ABLAPL/31369/2024	AJAYA KUMAR MOHAPATRA	SANJIB KUMAR BHANJADEO	NCB BHUBANESWAR /7 /2024

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :21/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/11683/2024	VS UNION OF INDIA (NCB)	VS	() //
296	D-ABLAPL/30020/2024 ABLAPL/11684/2024	SANIA @ SANATAN @ NITYANANDA MALIK VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	NIKIRAI /266 /2024 () //
297	D-ABLAPL/31424/2024 ABLAPL/11685/2024	RABI PATRA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	JHARPOKHARIA /258 /2024 () //
298	D-ABLAPL/30871/2024 ABLAPL/11686/2024	SUKADEV MALLIK @ MALIK VS STATE OF ODISHA	ARIJEET MISHRA VS	PATTAMUNDAI RURAL PS /476 /2024 () //
299	D-ABLAPL/31425/2024 ABLAPL/11687/2024	RAMA CHANDRA BAG VS STATE OF ODISHA	JNYANANANDA PANDA VS	KHARIAR /347 /2024 () //
300	D-ABLAPL/30211/2024 ABLAPL/11688/2024	BIDYADHAR SAHOO VS STATE OF ODISHA	BISWARANJAN DALAI VS	/ /0 J.M.F.C.,BARAMBA(Cuttack) 2(A)CC/0000040/2024
301	D-ABLAPL/30371/2024 ABLAPL/11689/2024	ESWAR HIAL @ ESWARA HIHAL VS STATE OF ODISHA	ARIJEET MISHRA VS	BORIGUMMA /164 /2024 () //
302	D-ABLAPL/30401/2024 ABLAPL/11690/2024	SK. AMIR @ KABULI VS STATE OF ODISHA	AJIT KUMAR SAHOO VS	JANKIA P.S. /281 /2024 () //
303	D-ABLAPL/31428/2024 ABLAPL/11691/2024	INDRAMANI NAIK @ INDRA NAIK VS STATE OF ODISHA	JNYANANANDA PANDA VS	JAGANNATHA PRASAD /307 /2024 () //
304	D-ABLAPL/31443/2024 ABLAPL/11692/2024	LOKESH KUMAR SAHU @ LUKESH VS STATE OF ODISHA	IPSIT AUROBINDO ACHARYA VS	SOHELLA /104 /2023 () //
305	D-ABLAPL/31471/2024 ABLAPL/11693/2024	KHALIL MAHAMMAD @ MOHAMMAD KHALID VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	KHUNTUNI /200 /2024 () //
306	D-ABLAPL/31444/2024 ABLAPL/11694/2024	ABHISHEK NAYAK @ AMAN VS	NISHIKANTA MISHRA VS	JAGATSINGPUR /1003 /2024 ()

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :21/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
307	D-ABLAPL/31445/2024 ABLAPL/11695/2024	STATE OF ODISHA MOHAMMAD NIAZ AKHTAR @ SK. PAPPU VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	// PURUNABAZAR /90 /2017 () //
308	D-ABLAPL/31490/2024 ABLAPL/11696/2024	BHARATI ROUT VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALIAPAL /225 /2024 () //
309	D-ABLAPL/31446/2024 ABLAPL/11697/2024	LABANGA BEHERA VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	BAMBARI /242 /2024 () //
310	D-ABLAPL/31500/2024 ABLAPL/11698/2024	RADHAKANTA DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALLIGUDA /110 /2020 () //
311	D-ABLAPL/31448/2024 ABLAPL/11699/2024	BASUDEV SWAIN @BASU SWAIN VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	ABHAYACHANDPUR /263 /2024 () //
312	D-ABLAPL/31450/2024 ABLAPL/11700/2024	MOHAMMAD NIAZ AKHTAR @ SK. PAPPU VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	PURUNABAZAR /71 /2017 () //
313	D-ABLAPL/31501/2024 ABLAPL/11701/2024	ALOK JENA VS STATE OF ODISHA	LALITENDU BHUYAN VS	DHAMNAGAR /435 /2024 () //
314	D-ABLAPL/31511/2024 ABLAPL/11702/2024	RANJAN KUMAR DAS VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	NIMAPADA /317 /2024 () //
315	D-ABLAPL/31465/2024 ABLAPL/11703/2024	JITENDRA NAIK VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	PARJANG /321 /2024 () //
316	D-ABLAPL/31524/2024 ABLAPL/11704/2024	AMIT @ AMIT SEKHAR DEO VS STATE OF ODISHA	SURESH KUMAR JENA VS	RAJGANGPUR /479 /2024 () //
317	D-ABLAPL/31431/2024 ABLAPL/11705/2024	AKHAYA KUMAR NAYAK VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	DHARMASALA /323 /2023 () //

**ORISSA HIGH COURT**

**CASES REGISTERED REPORT AS ON :21/10/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
318	D-ABLAPL/29800/2024 ABLAPL/11706/2024	SUJIT JENA @ SUJIT KUMAR JENA VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	MADHUPATNA /251 /2024 () //
319	D-ABLAPL/31469/2024 ABLAPL/11707/2024	MOHAMMAD NIAZ AKHTAR @ SK. PAPPU VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	PURUNABAZAR /64 /2017 () //
320	D-ABLAPL/30737/2024 ABLAPL/11708/2024	RAM KRUSHNA PANKA @ RAM KRISHNA PANKA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	DABUGAM /173 /2024 () //
321	D-ABLAPL/31439/2024 ABLAPL/11709/2024	DEWAN CHAND GARG VS STATE OF ODISHA	GOURI MOHAN RATH VS	BALIANTA P.S. /420 /2024 () //
322	D-ABLAPL/31470/2024 ABLAPL/11710/2024	MOHAMMAD NIAZ AKHTAR @ SK. PAPPU VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	PURUNABAZAR /88 /2017 () //
323	D-ABLAPL/30742/2024 ABLAPL/11711/2024	RAJENDRA MALLA VS STATE OF ODISHA	HEMANTA KUMAR TRIPATHY VS	TIGIRIA /76 /2024 () //
324	D-ABLAPL/31457/2024 ABLAPL/11712/2024	MOHAMMAD NIAZ AKHTAR @ SK. PAPPU VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	PURUNABAZAR /78 /2017 () //
325	D-ABLAPL/31474/2024 ABLAPL/11713/2024	MOHAMMAD NIAZ AKHTAR @ SK. PAPPU VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	PURUNABAZAR /72 /2017 () //
326	D-ABLAPL/31479/2024 ABLAPL/11714/2024	MIRZA PERWEZ AKHTAR BAIG @ MIRZA PERWEZ @ MIRZA MD. AKHTAR PERWEZ @ UNMESH CHANDRA JENA VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	PURUNABAZAR /84 /2017 () //
327	D-ABLAPL/31481/2024 ABLAPL/11715/2024	MOHAMMAD NIAZ AKHTAR @ SK. PAPPU VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	PURUNABAZAR /79 /2017 () //
328	D-ABLAPL/30747/2024 ABLAPL/11716/2024	KABI MALLA VS STATE OF ODISHA	HEMANTA KUMAR TRIPATHY VS	TIGIRIA /168 /2024 () //
329	D-ABLAPL/31482/2024	MOHAMMAD NIAZ AKHTAR @ SK. PAPPU	UNMESH CHANDRA JENA	PURUNABAZAR /62 /2017

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :21/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/11717/2024	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/31498/2024 ABLAPL/11718/2024	MADHUSMITA NAYAK VS STATE OF ODISHA	SIDHANT KUMAR JENA VS	COLLIERY /372 /2024 () //
331	D-ABLAPL/26390/2024 ABLAPL/11719/2024	SAPANA UDABAR@ADABAR VS STATE OF ODISHA	BIKASH KUMAR PRADHAN VS	REAMAL /230 /2023 () //
332	D-ABLAPL/30761/2024 ABLAPL/11720/2024	RITESH KUMAR DIGAL VS STATE OF ODISHA	SATYABRATA PANDA VS	KANTAMAL /96 /2024 () //
333	D-ABLAPL/31458/2024 ABLAPL/11721/2024	MOHAMMAD NIAZ AKHTAR @ SK. PAPPU VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	PURUNABAZAR /89 /2017 () //
334	D-ABLAPL/31223/2024 ABLAPL/11722/2024	SAPAN KUMAR SETHI VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	KABISURYANAGAR /631 /2024 () //
335	D-ABLAPL/31289/2024 ABLAPL/11723/2024	SK. ALLAUDDIN VS STATE OF ODISHA	DALIRANI BEHURAY VS	/ /0 () //
336	D-ABLAPL/31463/2024 ABLAPL/11724/2024	MOHAMMAD NIAZ AKHTAR @ SK. PAPPU VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	PURUNABAZAR /80 /2017 () //
337	D-ABLAPL/31466/2024 ABLAPL/11725/2024	MOHAMMAD NIAZ AKHTAR @ SK. PAPPU VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	PURUNABAZAR /94 /2017 () //
338	D-ABLAPL/31468/2024 ABLAPL/11726/2024	SK.MUSTAK ALLI VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	DHAMNAGAR /417 /2024 () //